Written Answers to [11 February, 2019] Unstarred Questions 239

(d) This Ministry is primarily responsible for development and maintenance of National Highways and development of State Roads are the responsibility of the concerned State Government.

Airstrips on NH

849. SHRI T. RATHINAVEL: SHRI SUSHIL KUMAR GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) whether it is a fact that Government plans to set up 29 airstrips on National Highways at strategic locations for emergency landings by fighter aircrafts;

(b) if so, the details thereof along with names of highways proposed to be selected for the purpose;

(c) whether it is also a fact that on some highways, stretches will be made in a manner that allows combat aircraft to land in case of emergencies; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) and (b) No Sir. However, there are 11 emergency landing airstrips on NHs which are entrusted to NHAI. Details are given in the Statement (*See* below).

(c) Yes Sir.

(d) Details at Sl. No. (b) above.

Statement

Details of Emergency Landing Strips on the National Highways

Sl. No.	Proposed stretches by Air HQ	Remarks	Estimated Cost (INR in crore)	Likely date of completion
1	2	3	4	5
1.	Bijbehera and Chinar Bagh	Bids are being issued	Yet to be finalised	-
2.	Banihal-Srinagar	Kept on hold after discussion with local IAF Unit	Yet to be finalised	-
3.	Kharagpur and Balasore	Award of the work in process.	109.34	-

240 Written Answers to

[RAJYA SABHA]

Unstarred Questions

1	2	3	4	5
4.	Phalodi and Jaisalmer	Kept in abeyance due to wildlife issue	48.6	-
5.	Barmer and Jaisalmer	Kept in abeyance due to land issues	36.87	-
6.	Dwarka and Maliya	Contract Agreement signed on 28.1.2018	65.25 (Contract Amount)	27.1.2019
7.	Chennai and Puducherry (Closer to Puducherry)	LOA being issued	89.52	-
8.	Kodikkarai and Rama nathpuram (closer to Ramanathpuram)	State Govt. has expressed inability to handover highway till 2021	Yet to be finalized	-
9.	Nellore-Ongole	Contract Agreement signed on 20.08.2018	66.88 (Contract Amount)	19.08.2019
10.	Ongole-Chilakaluripet	LOA being issued	75.8	-
11.	Kharagpur-Keonjhar	Kept on hold after discussion with local IAF Unit	-	-

Construction, repair and maintenance of Highways in Maharashtra

850. DR. VIKAS MAHATME: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

(a) the target set by Government, in kilometres, for construction of National Highways during the financial year 2018-19;

(b) the average daily pace of construction of highways and whether this pace is in line with the average daily speed set to achieve the target; if not, the reasons therefore;

(c) the length in kilometres, of highways passing through Maharashtra;

(d) the details of the funds allocated to Maharashtra in each of the last three years for the maintenance and repair of these highways; and

(e) whether this allocation has been adequate for the maintenance of the highways?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MANSUKH MANDAVIYA): (a) The target set by Government,